

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 5348 of 2015**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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**07/Dated: 10<sup>th</sup> September, 2020**

Heard through VC.

At the request of learned counsel for the petitioner, put up this case on 7<sup>th</sup> October, 2020, under the heading for "Final Disposal".

Amardeep/

**(Deepak Roshan, J.)**